

१४० टोन्स (1000 tonnes) स्किम्ड मिल्क पाउडर बनाया गया ।

(ख) रोलर से सुखाई गई किस्म होने के कारण, यह दुग्ध चूर्ण बिस्कुट, आइस्क्रीम बच्चों के खाद्य इत्यादि बनाने में उपयोग करने के लिये बेचा जाता है ।

बिनौले बोना

८४४. श्री बड़े : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शासन की यह नीति है कि विशिष्ट प्रकार के बिनौले विशिष्ट भूमि में ही या विशिष्ट राज्यों में ही बोना चाहिये ;

(ख) क्या इस प्रकार के आदेश राज्य शासन ने (संघ राज्य-क्षेत्रों में) किसानों को दिये हैं ;

(ग) क्या इससे किमान बिनौले बोना तथा रुई उत्पादन करना बन्द करेंगे या कम करेंगे ; और

(घ) क्या यह आदेश मिल मालिकों के कहने पर संघ राज्य क्षेत्रों में सम्बन्धित प्रशासनों ने दिये हैं ?

खाद्य तथा कृषि मंत्री (श्री स० का० पाटिल) (क) इस विषय का सम्बन्ध प्रारम्भिक रूप में राज्य सरकारों से है । कपास उगाने वाली राज्य सरकारें आम तौर पर विशेष स्थानों में खेती करने के लिए कपास की सुधरी विशेष किस्मों को कानून द्वारा निर्धारित करती हैं जिनके लिये वे किस्मों सब से अधिक उपयुक्त पायी गई हैं ।

(ख) जी नहीं ।

(ग) और (घ) प्रश्न नहीं हैं ।

Destruction of Sailing Vessels

845. { Shri A. K. Gopalan:
Shri Imbichibava:

Will the Minister of Transport and Communications be pleased to state:

(a) the annual loss due to partial or total destruction of sailing vessels

on the West Coast due to natural calamities or other accidents since 1957;

(b) how much of the loss was related to cargo and how much to craft; and

(c) how much of the loss was covered by insurance?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Nagarjunasagar Project

846. Shri M. N. Swamy: Will the Minister of Irrigation and Power be pleased to state:

(a) why the Nagarjuna project is not taken by the Centre as a national project;

(b) what is the date line before which the project is to be completed;

(c) what is the loan so far lent by the Centre;

(d) whether there is a standing demand on the Centre by the State Government for more financial help; and

(e) what are the Taluks and extent covered by this project?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim):

(a) "Irrigation" being in the State List (Entry 17 in List II of the 7th Schedule to the Constitution), all irrigation projects are State projects and, after inclusion in the Five-Year Plans, are executed by the State Governments concerned.

(b) The project is likely to be completed by the middle of the Fourth Plan period.

(c) Rs. 45.32 crores.

(d) No.

(e) The present sanctioned Nagarjunasagar Project will irrigate 20.6 lakh acres annually in the districts